

OA./TA/MP. No. /199

Versus

Rem. March Storm

Date of Order	Orders
22.1.95	MA 29/95 (OA 115/93) SL 163 Sharma, Counsel for the U.O.D. & Mr. (Applicants) Sh. R.S. Sharma, Counsel for Sh. Ram Narresh Sharma (Respondent) Heard the learned counsel for the parties. This is an MA praying for extension of time by two months from 20.12.94 for the purpose of implementing the directions of this Tribunal dated 19.8.94 in OA 115/93, in which the applicants in this MA were to consider the case of Sh. Ram Narresh Sharma (Respondent) for promotion to HSB scale Rs. 1600-2000 w.e.f. the date his next junior was promoted. It was also directed that if the respondent is found fit for promotion and granted promotion under the BIR Scheme, he shall be assigned the seniority over respondents No. 3 and 4 for making this exercise 4 months' time was granted by the Tribunal to the applicants. However, instead of complying with the directions of the Tribunal a reference has been made to the Chief Post Master General, Rajasthan Circle, Jaipur, who, in his own turn, has made a reference to the Directorate, New Delhi, and as such the matter is under active consideration of the Directorate, New Delhi. When the direction has already been given by the Tribunal for carrying out the order passed in the said OA within a period of 4 months from the date of receipt of a copy of the order by the applicants, there was no necessity of making such reference, as are alleged in this application. This application for extension of time is groundless and it is, therefore, dismissed. N. K. Sharma (N.R. Sharma) MA Chakrabarti (Chief Registrar) MJD